- Note :- 1. Tied up and part- heard matters will be listed on Wednesday in 2nd half before respective Benches, subject to any further instruction of Hon'ble Judges concerned.
 - All motions and mentioning of D. B. Civil side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. I.
 All motions and mentioning of D. B. Criminal side in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before D. B. I.
 - 3. All motions and mentioning of S. J. matters whether Civil or Criminal, in respect of cases already listed, to be listed or to be filed, and matters assignable, under any heading, shall be made before respective Single Benches dealing with the subjects as per roster and, in case of a particular subject assigned before more than one Bench, before the seniormost Hon'ble Judge presiding over such Benches. SITTING OF BENCHES OF PATNA HIGH COURT FROM 10th NOVEMBER, 2015

DIVISION BENCHES

	e Acting Chief Justice & Justice Chakradhari Sharan Singh	I. CWJC - Relating to PIL II (a). CWJC - Relating to Validity of Acts (b). CWJC - Relating to State excise, Central Taxation etc. (c). CWJC - Relating to Judicial Service (d). LPA (2014 & 2015) (e). Original Criminal Misc.(D.B.) (f). Civil Review (D.B.) —Orders, Admission & Hearing III.Cr. Appeal (D.B.) — Orders & Admission IV.Cr. Appeal (D.B.) — old matters — Hearing V. Any other civil matters not assigned to any other D.B. VI.Cr. W. J. C. — Habeas corpus(D.B.) other than B.C.C. Act — Orders, Admission & Hearing.
	Justice V.N. Sinha & Justice Aditya Kumar Trivedi	CWJC — CAT Matters — Orders, Admission & Hearing.
	Justice Navaniti Prasad Singh & stice Smt. Nilu Agrawal	LPA (upto 2013) — Orders, Admission & Hearing
	Justice Ramesh Kumar Datta & Justice Sudhir Singh	I.—CWJC (State Taxation Matters) / M. A. (Taxation)— Orders , Admission & Hearing II. M.A. (Family Court Matters) Orders , Admission & Hearing III. MJC (D.B.) — Orders , Admission & Hearing IV.Cr. W. J. C. — Habeas corpus(D.B.) -B.C.C. Act— Orders, Admission & Hearing.
	stice Smt. Anjana Prakash & : Justice Rajendra Kumar Mishra	1sthalf -I. Criminal Appeals (D.B.) (Custody matters)-Orders & Hearing II. Cr. Apppeal (D.B.) (Old Matters) — Hearing III. Death Referen ce- Hearing
	<u>CIVIL & CRIMIN</u>	IAL SINGLE BENCHES
1. Hon'ble The	e Acting Chief Justice	At 3.30 P.M. —Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases)
2. Hon'ble Mr.	Justice V.N. Sinha	At 10.30 A.M.—Criminal Misc. Matters under Section 438 Cr. P.C.(Fresh Cases)
3. Hon'ble Mr.	Justice Ramesh Kumar Datta	At. 10.30 A.M.—Criminal Misc. Matters under Section 438 Cr. P.C.(Fresh Cases)
4. Hon'ble Mr.	Justice Samarendra Pratap Singh	Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases) CWJC — Group —V (Electricity Act, Freedom fighter, Stamp Act, E.C. Act, Indira Vikas / Jawahar Rojgar / Notified Area, Arbitration/S.F.C/ Citizenship, Pollution / Foreigners Act — Orders, Admission & Hearing CWJC — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)—

Orders, Admission & Hearing (2013)

5. Hon'ble Mr. Justice Ajay Kumar Tripathi	Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases) Group—II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (2014 & 2015) Group -II — Education Matters, other service matters — Orders, Admission & Hearing (From 2013)
6. Hon'ble Mr. Justice Mihir Kumar Jha	Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases) Group — II — (Compulsory retirement , Disciplinary proceedings, removal / Dismissal / termination, Suspension, Reversion, Increments / withholding of increments, Efficiency bar, Voluntary retirement.) — Orders , Admission & Hearing
7. Hon'ble Mr. Justice Kishore K. Mandal	Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases) Group — V I. (other un categorized Misc. matters,) — Orders , Admission & Hearing II. Election Petitions
8. Hon'ble Mr. Justice Dr. Ravi Ranjan	Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases) Group — V - Religioust Trust, Housing Board, wakf Act, Encroachment / Demolition, Arms Act - Orders, Admission & Hearing CWJC — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (Up to 2010)
9.Hon'ble Justice Smt. Anjana Prakash	2nd half-I.Criminal Misc. Matters under Section 438 Cr. P.C.(Fresh Cases) II.Criminal Misc. Matters under Section 482 Cr. P.C. (Upto 2014) - Orders , Admission & Hearing III. Cr. Miscellaneous Applications for Cancellation of Bail and Transfer— Orders, Admission & Hearing. IV.— Criminal Revisions Arising From Orders of Conviction, Transfer & Criminal Misc. Matters etc. or matters not assigned to any other Bench.— Orders , Admission & Hearing
10. Hon'ble Mr. Justice Jyoti Saran	Criminal Misc. Matters under Section 439 Cr. P.C.(Fresh Cases) CWJC —Group- V- I. Cooperative matters, Municipal Corporation, Zila Parishad, Gram panchayat Matters, PRDA, —Orders ,Admission & Hearing and II. Election matters Relating to Cooperative matters,Gram panchayat Zila Parishad, Municipal Corporation & University, III.Others election related matters except election petition relating to MLAs/ MPs.—Orders, Admission & Hearing IV.CWJC—Group—IV—Orders,Admission & Hearing (Up to 2013)

11. Hon'ble Mr. Justice Rakesh Kumar	Criminal Misc. Matters under Section 439 Cr. P.C.(Fresh Cases) 1st half — Group— II (Equal pay for equal work, Selection, Appointment, Appointment on compassionate grounds, Recruitment, Leave, Honorarium, Allowance(LTC), Medical reimbursement, stoppage of salary, Transfer, Repatriation, deputation, Continuity in Service, Pay Scale, Reservation, Regularization, Promotion, Seniority, Allotment of quarters, Departmental examination, Temporary Post, Date of Birth.)— Orders, Admission & Hearing (2011 & 2012) Group -II — Education Matters, other service matters — Orders, Admission & Hearing (Up to 2012) 2nd half Group — V (Industrial Law/ E.S.I. / E.P.F., Forest Act, Registration Act, Mines Act, Public Drainage / Telephone, B.B.C. Act.) Orders, Admission & Hearing
12. Hon'ble Mr. Justice Birendra Prasad Verma	CWJC — Group — III — Orders , Admission & Hearing
13. Hon'ble Mr. Justice Dinesh Kumar Singh	Criminal Misc. Matters under Section 438 Cr. P.C. (Fresh Cases)
14. Hon'ble Mr. Justice Gopal Prasad	Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases) Criminal Appeal (S.J.) including Custody matters — Hearing
15. Hon'ble Mr. Justice Mungeshwar Sahoo	Criminal Misc. Matters under Section 439Cr. P.C.(Fresh Cases) F. A. — Order and Hearing (Up to 1989) Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.(Up to 2013)
16. Hon'ble Mr. Justice Hemant Kumar Srivastava	Criminal Misc. Matters under Section 439 Cr. P.C.(Old Cases)
17. Hon'ble Mr. Justice V. Nath	I. Second Appeals — Order , Admission & Hearing Civil Revision —Orders, Admission & Hearing. II. Writ Petitions arising from orders of Civil Courts/ converted from Civil Revision Applications (U/s 115 C. P. C.) —Orders, Admission & Hearing.(2014 & 2015)
18. Hon'ble Mr. Justice Shivaji Pandey	Criminal Misc. Matters under Section 439Cr. P.C. (Fresh Cases) Miscellaneous Appeals — Orders, Admission & Hearing. MJC.— Orders, Admission & Hearing. Testamentary cases / Suits — Orders, Admission & Hearing (on Thursday 2nd half) Company Petition & Company application— Orders, Admission & Hearing Other Civil matters not assigned to any other Bench — Orders, Admission & Hearing.
19. Hon'ble Mr. Justice Ashwani Kumar Singh	Criminal Misc. Matters under Section 438 Cr. P.C.(Fresh Cases) ICriminal Appeal, Govt. Appeal, SLA against Acquittal (S.J.)— Orders & Admission II. Govt. Appeals and Criminal Application under Section 341 Cr. P. C. — Orders, Admission & Hearing. III.Criminal Misc. Matters under Section 482 Cr. P.C. (2015) — Orders, Admission & Hearing IV.Cr. WJC (S.J.) — Orders, Admission & Hearing
20. Hon'ble Mr. Justice Vikash Jain	Criminal Misc. Matters under Section 438 Cr. P.C.(Fresh Cases) I. CWJC — Group — IV — Orders, Admission & Hearing (2014 & 2015) II. Matters arising from DRT — Orders, Admission & Hearing III. Request Cases — Orders, Admission & Hearing
21. Hon'ble Mr. Justice Ahsanuddin Amanullah	Criminal Misc. Matters under Section 438 Cr. P.C.(Fresh Cases) I.CWJC- Retirement benifit (State Govt. Services) — Orders, Admission & Hearing II— CWJC — Retirement benifit (Body Corporate / Municipal Corporation Services etc.)—Orders, Admission & Hearing III.— CWJC —Retirement benifit (University and others.— . Orders, Admission & Hearing

22. Hon'ble Mr. Justice Aditya Kumar Trivedi	At 10.30 A.M.—Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases)
23. Hon'ble Mr. Justice Rajendra Kumar Mishra	2nd half — Criminal Misc. Matters under Section 439 Cr. P.C.(Fresh Cases) F.A.— Orders & Hearing (From 1990)
24. Hon'ble Mr. Justice Chakradhari Sharan Singh	At 3.30 P.M. — Criminal Misc. Matters under Section 439 Cr. P.C. (Fresh Cases)
25. Hon'ble Mr. Justice Prabhat Kumar Jha	Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
26. Hon'ble Mr. Justice Jitendra Mohan Sharma	Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)
27. Hon'ble Justice Smt. Anjana Mishra	Criminal Misc. Matters under Section 438 Cr. P.C. (Old Cases)
28. Hon'ble Mr. Justice Sudhir Singh	At 10.30 A.M Criminal Misc. Matters under Section 439 Cr. P.C. (Old Cases)

Civil Review Petitions in Single Judge matters to be listed as per Tiedup of the Bench Concerned / Roster of the subject matter.